

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5803
ANSWERED ON:02.05.2013
LEGAL OPINION
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of cases in which Department of Personnel and Training (DoPT) has sought legal opinion during the last three years;
- (b) whether the legal opinion has been provided in all the cases to the Department;
- (c) if not, the number of cases pending with this Ministry; and
- (d) the time by which the [] said cases are likely to be cleared?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

- (a) Total number of references received from Department of Personnel & Training from 01.04.2010 to 30.04.2013 is 1379.
- (b) No, Madam.
- (c) As on date 40 matters are pending with this Ministry.
- (d) The said case.s will be cleared at the earliest possible time. However, no time frame may be indicated.